### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

# LOK SABHA UNSTARRED QUESTION NO. 1858 TO BE ANSWERED ON 28.07.2022

#### **AATMANIRBHAR BHARAT SCHEME**

1858. SHRI KRUPAL BALAJI TUMANE: SHRI ARVIND GANPAT SAWANT:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has rolled out a scheme namely 'Atmanirbhar Bharat' to promote the MSME sector;
- (b) if so, the details of the criteria fixed in this regard;
- (c) whether the Government has made or proposes to make any assessment of the development of the small scale industries;
- (d) if so, the details of steps taken/proposed to be taken in Maharashtra as per the said assessment:
- (e) whether the leading nations of the world play an important role in dumping their products in the small scale industries' markets of other countries whereas the Indian small scale industries have to strive hard in this respect due to the sheer shortage of technological alternatives; and
- (f) if so, the concrete steps likely to be taken by the Government in this regard?

#### **ANSWER**

## MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a)&(b): The Government has taken a number of initiatives under the Aatma Nirbhar Bharat Abhiyan to mitigate the negative impact of Covid-19 on small businesses, including MSMEs, in the country. Some of them are:

- i. Rs. 20,000 crore Subordinate Debt for stressed MSMEs.
- ii. Rs.3 lakh crores Emergency Credit Line Guarantee Scheme (ECLGS) for Businesses, including MSMEs (which has subsequently been increased to Rs. 5 lakh crore, as announced in Budget 2022-23).
- iii. Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- iv. New revised criteria of classification of MSMEs.
- v. New registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi. No global tenders for procurement up to Rs. 200 crores.

- (c) & (d): Promotion and development of MSMEs is a continuous process. The Government of India, interacts regularly with Stakeholders, Industry Associations, Individual Enterprises, State Government through Seminars, Video Conferencing, Meeting etc., to assess the problems and challenges faced by the MSMEs. The Ministry of MSME implements various schemes and programmes for the promotion and development of MSMEs across India including Maharashtra. These schemes and programmes inter alia include Prime Minister's Employment Generation programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises Cluster Development Programme (MSE-CDP), etc.
- (e) & (f): As informed by Directorate General of Trade Remedies (DGTR), Ministry of Commerce & Industry, they neither keep any record as to which major countries of the world play key role in dumping products of the small scale industries in the markets of other countries nor promote dumping of any kind of goods in any country.

The Ministry of MSME, in order to help the MSMEs to grow technologically and to enhance their competitiveness, has established new Technology Centres (TCs) and Extension Centres (ECs) across the country. These TCs/ECs provide various services like technology support, skilling, incubation and consultancy to MSMEs and skill seekers, leading to enhancement in employability of the skill seekers, competitiveness of MSMEs and creation of new MSMEs in the country.

\*\*\*\*